

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 25-02-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Review Application No.17 of 2017(SZ) <b>IN</b> Application No.75 of 2015(SZ)	Shammy Thilakan, Kollam <b>Vs</b> State of Kerala & others	Mr. P K Suresh Kumar & K P Sudheer <b>Counsel for Applicant</b>  Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	<b>08-04-2019</b>
2	Review Application No.18 of 2017(SZ) <b>IN</b> Application No.64 of 2015(SZ) <b>&amp;</b> M.A.No.207 of 2017(SZ) <b>&amp;</b> M.A.No.208 of 2017(SZ)	Shammy Thilakan, Kollam <b>Vs</b> Kerala State Pollution Control Board & 5 others	Mr. P K Suresh Kumar & K P Sudheer <b>Counsel for Applicant</b>  Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	<b>08-04-2019</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
3	Application No.131 of 2017 (SZ)	Syed Mohammad Kalifa Sahib, S/o. Syed Kamil Sahib, Nagore, Nagapattinam District. <b>Vs</b> The District Collector, Nagapattinam and another	M/s. S.Haja Mohideen Gisthi <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 M/s. P.Srinivas for R2 M/s. H.Yasmeen Ali for R3	<b>08-04-2019</b>

4	Application No. 169 of 2017 (SZ)	P.Narayana Reddy SPSR Nellore Dt., Andhra Pradesh <b>Vs</b> NELCAST Ltd., Gudur Mandal, SPSR Nellore Dt., Rep.,by its Managing Director and 4 others	M/s. U.Sreenivasulu Reddy <b>Counsel for Applicant</b>  M/s. L.G.Sahadevan for R1 M/s. T.Saikrishnan for R2 & R3 M/s. H.Yasmeen Ali for R4 & R5	<b>08-04-2019</b>
5	Appeal No.89 of 2017(SZ)	Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others <b>Vs</b> Kerala State Level Environment Impact Assessment Authority & 2 others	Sri. S Ranjith, <b>Counsel for Appellant</b>	<b>08-04-2019</b>
6	Appeal No.25 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R1 & R2	<b>08-04-2019</b>
7	Appeal No.27 of 2017(SZ)	N.G.P.Blue Metals Rep.by its Proprietor, Madurai <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.by its Chairman Chennai and another	M/s. V.Suthakar <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R1 & R2	<b>08-04-2019</b>

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